Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 547 TO BE ANSWERED ON 20.07.2022

INCLUSION OF PULSES IN PDS

547. SHRI K. MURALEEDHARAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government of India is considering the proposals to include pulses under the Public Distribution System for ensuring nutritional security to a large mass of people without impacting the market prices; and
- (b) if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b): Under the Targeted Public Distribution System (TPDS), the Government makes allocation of foodgrains (wheat and rice) as per the National Food Security Act (NFSA), 2013, that is 5kg of foodgrains per person per month to priority households, and 35 Kg of foodgrains per household per month in case of households covered under the Antyodaya Anna Yojana (AAY). Pulses from the Price Stabilisation Buffer and Price Support Scheme are made available to the States/ UTs for distribution under various welfare schemes including Public Distribution System (PDS) by them as per their requirement.
